

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1879
ANSWERED ON:12.03.2008
REPAYMENT OF LOAN TO ASIAN DEVELOPMENT BANK
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highway Authority of India has defaulted in repayment of loans to the Asian Development Bank;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken/proposed to be taken against the officers responsible for this lapse?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) and (b) The first installment of Asian Development Bank Loan No. 1747-IND for Surat Manor Tollway Project amounting to USD 43,08,820.36 (Rs. 19,14,40,889) taken by National Highways Authority of India (NHAI) directly was due on 01.01.2006. It was paid on 10.01.2006. Delay in payment by 9 days occurred due to Administrative oversight.

(c) A fact finding enquiry was conducted. Based on the enquiry, one General Manager (Finance & Accounts) who was on deputation to the NHAI was repatriated to his parent organization and disciplinary action was initiated against one Deputy General Manager (Finance & Accounts). As a result of disciplinary action the officer was issued with a warning.